

**Memo**

3 CFS = Rs. 30/-

Defect further regarding court fee, limitation & SR will be done after removal of defect NO. 1 & 2.

**Defects:-**

- 1) C.c. of decree u/a with A.F. of Rs. 15/- may be filed.
- 2) C.c. of Trial Court Judt. With A.F. of Rs. 10/- may be filed.
- 3) Address to Hon'ble the C.J. may be corrected.
- 4) Date of decree of Civil Appeal & Title Suit are missing at para-1, aggrieved & prayer portion
- 5) Detail of Title Suit is missing at aggrieved portion.
- 6) Seriatum of para at page-17 may be corrected.
- 7) Name of some Id. Counsels are missing in the body of Vak.
- 8) Word petition at para-2 of affidavit may be suitably amended.